NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO. 1

Name of the Parties

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

Purpose

T.P No.

2. Hon'ble Member (7	T) Dr.	Ashok Kumar	Mishra
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	CP259/	TP109/17	Hearing		433	Patil Electric Wor	ks Pvt.Ltd., Vs Kirloskar		
Ĺ	16			0	(e)	Electric Co., Ltd.	,		
SL.NO. NAME (IN CAPITAL)		DESIGNATION							
&									
PHONE NUMBER			REPRESENTATION TO WHOM			SIGNATURE			
				_(Petit	ioner	Respondent)			
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Section

Respondent

Counsel for petitioner is present. Shri Devaraj, Advocate, filed vakalat for Respondents.

For objections, if any, and for compliance of the Rules framed under the I&B code, by the counsel for the petitioner, posted to 10.04.2017.

MEMBER (T)

MEMBER (J)